

**COURT – I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. No. 78 of 2012 in  
DFR No. 417 of 2012**

**Dated : 29<sup>th</sup> February, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**B.S.E.S. Yamuna Power Ltd. ...Appellant (s)**

**Versus**

**Delhi Electricity Regulatory Commission & Anr. ....Respondent(s)**

Counsel for the Appellant (s) : Mr. Amit Kapur, Mr. Anupam Varma  
Mr. Nikhil Sharma &  
Mr. Aakash Sherwal  
Counsel for the Respondent (s) : Mr. Ravi S.S. Chauhan,  
Mr. Ranjan Mukherjee for with  
Mr. K.M. Varma & Mr. R. Gautam  
For DERC

**ORDER**

**I.A. No. 78 of 2012  
(Condone delay Appl.)**

Issue notice. Mr. Ravi S.S. Chauhan takes notice on behalf of Respondent no.1 and Mr. M.G. Ramachandran takes notice on behalf of Respondent no. 2.

Post the matter on **12.03.2012.**

**( Rakesh Nath )  
Technical Member  
Ts/sm**

**(Justice M. Karpaga Vinayagam)  
Chairperson**